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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/573/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SIDDARTH MERCHANTILE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. NATARAJAN

RESPONDENT

B.N

KUMAR PAL R Chopra.
SANDEEP KUMAR

For Operational Creditor.

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the matter has been settled between the parties. Both the counsel are directed to file joint memo of compromise for passing appropriate order. Put up on 22.09.2017 at 10.30 A.M.

- Sq/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc